Indian Law Society, Pune offers an online Diploma programme in Corporate Laws. The main objective of the course is to impart knowledge of laws relating to companies.

Eligibility	II year onwards, any graduate, professional
Duration	7 <sup>th</sup> October, 2020 to 12 <sup>th</sup> November 2020, 50 hours of learning
Registration	23 <sup>rd</sup> September to 7 <sup>rd</sup> October, 2020
Time, days	4.00 pm to 6.00 pm, Monday to Wednesday & Friday, Saturday
Faculty	Senior Corporate Lawyers, Chartered Accountants, Company Secretaries and Experts from Corporate Sector.
Fees	Rs. 15000/- + GST Rs. 2700/-
Modules	Module 1: Fundamentals of Company Law Module 2: Management and control of a Company Module 3: Reconstruction and closure of a company Module 4: Allied laws (overview) Module 5: Significant corporate law issues in current Market scenario
Seats	50
Examination	MCQ 350 marks
Course Material	E booklet on all the topics and 4 Months access to CLA Online
Certification	Certificate on completion of programme with 70% attendance and minimum score of 40% marks in the exam
Payment mode	Online. Only through Direct SBI, Net Banking and Credit Card. <b>Debit Cards payments are not acceptable.</b>
	L. C.

Contact : Ms. Deepali Manjarekar Phone No. : 9422504078 Email : deepali.manjarekar@ilslaw.in Please note that the recordings of the session will not be shared with the participants.

Vaijayanti Joshi, Secretary Indian Law Society

Diploma In

Laws - 2020

Programme Coordinator

: Ms. Smita Sabne

Corporate

Indian Law Society, ILS Law College Campus, Chiplunkar Road, Pune 411004.